

SUPREME COURT OF INDIA

Date: 01.09.2023

NOTICE

This notice is issued in reference to the request for proposal (RFP) dated 23.05.2003. The registry has received 14 effective bids. All effective bidders are put to notice that proof of concept (POC) demonstration is scheduled for 13.09.2023, 02:00 P.M. onwards and 15.09.2023, 10:30 AM onwards respectively, as per the schedule given below:

13.09.2023, 02:00 P.M. onwards

1. M/s Exela Technologies India Pvt. Ltd.
2. M/s Skylark Labs
3. M/s Lex Carta Pvt. Ltd.
4. M/s IHUB NTIHAC Foundation
5. M/s Think Future Technologies Pvt. Ltd.

15.09.2023, 10:30 A.M. onwards

1. M/s TCG Digital Solutions Pvt. Ltd.
2. M/s Teres (Nomology Technology Pvt. Ltd.)
3. M/s Webnyay Pvt. Ltd.
4. M/s Megdap Innovation Labs Pvt. Ltd.
5. M/s Jupitice Justice Technologies Pvt. Ltd.
6. M/s Reverie Language Technologies Pvt. Ltd.
7. M/s Tagbin Services Pvt. Ltd.
8. M/s Softel Solutions Pvt. Ltd.
9. M/s Corover Pvt. Ltd.

All bidders must also take notice that during the proof of concept, the bidders will be permitted to make a pitch presentation along with live demonstration of the proposal submitted by them, as per the terms and conditions of the bid document.

Lastly, take notice that the bidders are required to be physically present at the Registry, Supreme Court of India, New Delhi. For the purpose of preparation of entry passes, kindly visit the following URL: <https://suswagam.sci.gov.in>

Firstly, register yourself on the portal and then a request for creation of e-Pass must be sent, which will be authorised by the Office of Shri Hargurvarinder Singh Jaggi, Registrar (Technology).

Sd/-
Additional Registrar (AM)